

**HARYANA VIDHAN SABHA**

**Un-Starred Question**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Thursday, the 28<sup>th</sup> February, 2013.**

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**Acts of Violence in Maruti Udyog**

- 369. SH. PARMINDER SINGH DHULL, M.L.A. :** Will the Chief Minister be pleased to state :-
- a) whether it is a fact that serious act of violence took place within factory premises of Maruti Udyog Ltd., Manesar (Gurgaon), on 18-7-2012 ;
  - b) if so, whether the group of violent employees of the company murdered/burnt alive an officer of Maruti Udyog as at (a) above;
  - c) whether it is a fact that management of the Maruti Udyog had given a list of the guilty personnel allegedly involved in the violence to the police; and
  - d) if so, the number of persons, including their names and addresses as at (c) above who have been arrested by the police so far ?

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**Chandigarh:  
The 20<sup>th</sup> February, 2013**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**